

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W.P. (C) No. 2430 of 2003

Rajendra Kumar Mishra Petitioner

Versus

The State of Jharkhand and Others Respondents

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO

(Through :-Video Conferencing)

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For the Petitioner :

For Respondents :

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11/07.09.2021

No one appears on behalf of the petitioner as well as the State of Jharkhand.

However, learned Senior SC-I, Mr. Mukesh Kumar Sinha has submitted that let the matter be passed over for the day so that he will inform the learned counsel for the petitioner as well the State.

Put up this case tomorrow i.e. 08.09.2021.

(Kailash Prasad Deo, J.)